

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 2442  
TO BE ANSWERED ON 01.08.2016**

**INSPECTION OF FACTORIES**

**2442. DR. PRABHAS KUMAR SINGH:  
SHRI BALABHADRA MAJHI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the registered factories are regularly inspected under the Factories Act 1948 for ensuring compliance of various provision of the Act;**
- (b) if so, the details thereof along with the number of factories inspected during each of the last three years and the current year, State/UT-wise; including Odisha;**
- (c) the number of factories found to be declared hazardous/most hazardous during the said inspections;**
- (d) the action taken against such factories, State/UT-wise; including Odisha; and**
- (e) the other steps taken/being taken by the Government to ensure better and effective implementation of the provision of the said Act?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a) & (b): Yes, the factories registered under the Factories Act, 1948 are inspected as per the provisions contained under Section 9 of Act. The inspections of such factories are carried out to ensure compliance of the various provisions of the Act. The enforcement of the provisions of the Act and the State Factories Rules framed there under is carried out by the respective State Governments through their State Factories Inspectorate/Directorate. The State/UT-wise number of factories inspected during the year 2012, 2013 & 2014 is enclosed as Annexure-I.**

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**(c) & (d): As per the information collected from the Chief Inspector of Factories, the State/UT-wise, including Odisha, number of "hazardous process" factories for the year 2012, 2013 & 2014 is enclosed as Annexure-II and the State-wise prosecutions & convictions for the year 2012, 2013 and 2014 are enclosed in Annexure-III-A, Annexure-III-B & Annexure-III-C, respectively including prosecutions and convictions in respect of hazardous process industries.**

**(e): The State Factories Inspectorate/Directorate under the State Government are the enforcement authorities for the provisions under the Factories Act, 1948 and the Rules made thereunder. The State Governments are advised by the Ministry from time to time for effective enforcement of the provisions of the Act and the Rules framed thereunder.**

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**ANNEXURE-I**

ANNEXURE REFERED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UN-STARRED QUESTION NO. 2442 FOR 01/08/2016 RAISED BY DR. PRABHAS KUMAR SINGH AND SHRI BALABHADRA MAJHI REGARDING INSPECTION OF FACTORIES.

**No. of Factories Inspected during the year 2012, 2013 & 2014**

Sl. No.	State/ Union Territory	2012		2013		2014	
		All Factories	Hazardous Factories	All Factories	Hazardous Factories	All Factories	Hazardous Factories
1.	Andaman & Nicobar Islands	19	2	28	2	31	2
2.	Andhra Pradesh	7967	425	10198	1419	4607	421
3.	Assam	1154	0	1629	16	1610	16
4.	Bihar	1816	45	1194	45	1059	45
5.	Chandigarh	28	0	24	0	19	0
6.	Chhattisgarh	716	304	1152	353	1311	511
7.	Daman & Diu & Dadra & Nagar Haveli	190	23	180	20	160	12
8.	Delhi	2167	157	1775	183	1105	177
9.	Goa	211	13	224	15	161	35
10.	Gujarat	13916	2394	16490	2727	13499	2543
11.	Haryana	2720	240	1562	195	2742	444
12.	Himachal Pradesh	1093	83	1093	83	1201	83
13.	Jammu & Kashmir	1065	24	..	..	1295	12
14.	Jharkhand	17282	38	2795	537	2630	578
15.	Karnataka	8176	993	7979	1025	9160	1144
16.	Kerala	14043	759	12852	698	13656	776
17.	Madhya Pradesh	3066	978	3423	1073	3024	1232
18.	Maharashtra	11873	2240	18184	2735	14352	2290
19.	Manipur	..	..	150	6	162	6
20.	Meghalaya	70	33	35	3	17	8
21.	Nagaland	152	0	204	0	210	0
22.	Odisha	2545	433	2434	444	2824	580
23.	Pudduchery	1066	150	1670	160	..	..
24.	Punjab	1003	170	2904	176	2599	232
25.	Rajasthan	3051	0	2163	0	3194	0
26.	Tamil Nadu	25030	1965	34787	1431	27634	1186
27.	Telangana	Newly created state in 2014				3849	1586
28.	Tripura	1271	19	1330	22	1124	31
29.	Uttar Pradesh	..	..	..	..	1087	109
30.	Uttarakhand	53	48	78	34	107	35
31.	West Bengal	4366	852	3813	1207	3356	1057
<b>Total</b>		<b>126109</b>	<b>12388</b>	<b>130350</b>	<b>14609</b>	<b>117623</b>	<b>15145</b>

**Note:** (i) There are no registered factories in Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim.

(ii) .. : Not Received

**Source:** Data collected by DGFASLI through correspondence with Chief Inspector of Factories of States/ UTs.

**ANNEXURE-II**

**ANNEXURE REFERED TO IN REPLY TO PART (c) & (d) OF LOK SABHA UN-STARRED QUESTION NO. 2442 FOR 01/08/2016 RAISED BY DR. PRABHAS KUMAR SINGH AND SHRI BALABHADRA MAJHI REGARDING INSPECTION OF FACTORIES.**

**State-wise Hazardous Factories under Sec. 2(cb) as on 2012, 2013 and 2014**

Sl. No.	State/ Union Territory	No. of Hazardous Factories		
		2012	2013	2014
1.	Andaman & Nicobar Islands	2	2	2
2.	Andhra Pradesh	1433	1433	644
3.	Assam	178	12	12
4.	Bihar	45	45	45
5.	Chandigarh	0	0	0
6.	Chhattisgarh	639	687	706
7.	Daman & Diu and Dadra & Nagar Haveli	48	48	32
8.	Delhi	343	366	357
9.	Goa	17	17	15
10.	Gujarat	10121	1530	9039
11.	Haryana	1145	1010	1141
12.	Himachal Pradesh	83	83	83
13.	Jammu & Kashmir	24	..	28
14.	Jharkhand	284	566	576
15.	Karnataka	1122	1170	1197
16.	Kerala	771	714	1552
17.	Madhya Pradesh	1048	1113	1232
18.	Maharashtra	4062	4252	3807
19.	Manipur	..	6	6
20.	Meghalaya	75	77	84
21.	Nagaland	0	0	0
22.	Odisha	433	444	580
23.	Puducherry	202	202	202
24.	Punjab	426	333	313
25.	Rajasthan	1170	1087	894
26.	Tamil Nadu	1850	1205	1217
27.	Telangana	Newly created state in 2014		1586
28.	Tripura	19	22	31
29.	Uttar Pradesh	..	..	2477
30.	Uttarakhand	699	713	736
31.	West Bengal	5363	5953	4368
<b>Total</b>		<b>31602</b>	<b>23090</b>	<b>32956</b>

**Note:** (i) There are no registered factories in Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim.

(ii) .. : Not Received

**Source:** Data collected by DGFASLI through correspondence with Chief Inspector of Factories of States/ UTs.

**ANNEXURE-III A**

**ANNEXURE REFERED TO IN REPLY TO PART (c) & (d) OF LOK SABHA UN-STARRED QUESTION NO. 2442 FOR 01/08/2016 RAISED BY DR. PRABHAS KUMAR SINGH AND SHRI BALABHADRA MAJHI REGARDING INSPECTION OF FACTORIES.**

**State-wise Prosecution and Convictions under Section 92 & Section 96A for the year 2012**

Sl. NO.	State/ Union Territory	Pending from Previous year	Launched during the year	Decided during the year	Convictions	Imprisonment (Person)	Total fine Imposed (Rs.)
1.	Andaman & Nicobar Islands	0	0	0	0	0	0
2.	Andhra Pradesh	4677	1211	1053	573	0	5595500
3.	Assam	12	19	0	0	0	0
4.	Bihar	65	16	0	15	0	0
5.	Chandigarh	0	0	0	0	0	0
6.	Chhattisgarh	1142	500	267	255	1	8877800
7.	Daman & Diu and Dadra & Nagar Haveli	0	0	0	0	0	0
8.	Delhi	554	100	421	421	0	3596000
9.	Goa	30	19	7	6	0	152500
10.	Gujarat	12642	1547	522	0	0	4652205
11.	Haryana	8784	7756	6007	4004	0	18705200
12.	Himachal Pradesh	177	88	57	57	0	655000
13.	Jammu & Kashmir	147	33	29	0	0	98000
14.	Jharkhand	187	31	0	0	0	0
15.	Karnataka	605	214	127	86	0	2653150
16.	Kerala	72	64	40	37	0	356000
17.	Madhya Pradesh	3281	165	269	0	1	3275700
18.	Maharashtra	1176	187	244	242	0	4903500
19.	Manipur	..	..	..	..	..	..
20.	Meghalaya	0	0	0	0	0	0
21.	Nagaland	0	0	0	0	0	0
22.	Odisha	1595	222	5	0	0	0
23.	Puducherry	2	12	6	6	0	256000
24.	Punjab	1170	91	140	3	1	1502000
25.	Rajasthan	932	77	18	18	0	113000
26.	Tamil Nadu	13193	4504	7855	7292	0	29384600
27.	Tripura	11	9	10	10	0	50000
28.	Uttar Pradesh	..	..	..	..	..	..
29.	Uttarakhand	98	30	5	0	0	215000
30.	West Bengal	579	114	43	43	0	853500
<b>Total</b>		<b>51131</b>	<b>17009</b>	<b>17125</b>	<b>13068</b>	<b>3</b>	<b>85894655</b>

**Note:** (i) There are no registered factories in Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim.

(ii) .. : Not Received

**Source:** Data collected by DGFASLI through correspondence with Chief Inspector of Factories of States/ UTs.

**ANNEXURE-III B**

**ANNEXURE REFERED TO IN REPLY TO PART (c) & (d) OF LOK SABHA UN-STARRED QUESTION NO. 2442 FOR 01/08/2016 RAISED BY DR. PRABHAS KUMAR SINGH AND SHRI BALABHADRA MAJHI REGARDING INSPECTION OF FACTORIES.**

**State-wise Prosecution and Convictions under Section 92 & Section 96A for the year 2013**

Sl. NO.	State/ Union Territory	Pending from Previous year	Launched during the year	Decided during the year	Convictions	Imprisonment (Person)	Total fine Imposed (Rs.)
1.	Andaman & Nicobar Islands	0	0	0	0	0	0
2.	Andhra Pradesh	4831	1216	886	525	0	4360750
3.	Assam	19	17	0	0	0	0
4.	Bihar	81	33	0	0	0	0
5.	Chandigarh	0	0	0	0	0	0
6.	Chhattisgarh	795	465	331	180	9	17795000
7.	Daman & Diu and Dadra & Nagar Haveli	0	0	0	0	0	0
8.	Delhi	233	22	166	166	0	158900
9.	Goa	42	15	8	7	0	208500
10.	Gujarat	8921	2047	382	137	0	2669800
11.	Haryana	8032	4712	4686	2398	0	10209234
12.	Himachal Pradesh	208	96	57	57	0	445550
13.	Jammu & Kashmir	..	..	..	..	..	..
14.	Jharkhand	223	42	3	0	0	0
15.	Karnataka	450	199	109	48	1	1623911
16.	Kerala	96	66	38	32	0	516750
17.	Madhya Pradesh	3177	150	99	0	0	2629000
18.	Maharashtra	1119	910	791	791	0	13693500
19.	Manipur	0	0	0	0	0	0
20.	Meghalaya	0	0	0	0	0	0
21.	Nagaland	0	0	0	0	0	0
22.	Odisha	1812	162	54	6	0	25000
23.	Puducherry	8	4	10	10	0	795000
24.	Punjab	1121	119	183	15	0	24269500
25.	Rajasthan	991	66	107	103	1	1715000
26.	Tamil Nadu	9847	4054	3591	2560	3	23393390
27.	Tripura	12	9	6	6	0	13000
28.	Uttar Pradesh	..	..	..	..	..	..
29.	Uttarakhand	67	38	2	0	0	100000
30.	West Bengal	338	118	103	103	0	2096500
<b>Total</b>		<b>42423</b>	<b>14560</b>	<b>11612</b>	<b>7144</b>	<b>14</b>	<b>106718285</b>

**Note:**(i) There are no registered factories in Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim

(ii) .. : Not Received

**Source:** Data collected by DGFASLI through correspondence with Chief Inspector of Factories of States/ UTs.

**ANNEXURE-III C**

**ANNEXURE REFERED TO IN REPLY TO PART (c) & (d) OF LOK SABHA UN-STARRED QUESTION NO. 2442 FOR 01/08/2016 RAISED BY DR. PRABHAS KUMAR SINGH AND SHRI BALABHADRA MAJHI REGARDING INSPECTION OF FACTORIES.**

**State-wise Prosecution and Convictions under Section 92 & Section 96A for the year 2014**

Sl. NO.	State/ Union Territory	Pending from Previous year	Launched during the year	Decided during the year	Convictions	Imprisonment (Person)	Total fine Imposed (Rs.)
1.	Andaman & Nicobar Islands	0	0	0	0	0	0
2.	Andhra Pradesh	2068	546	431	303	0	4276500
3.	Assam	17	10	0	0	0	0
4.	Bihar	114	34	0	0	0	0
5.	Chandigarh	0	0	0	0	0	0
6.	Chhattisgarh	1070	674	272	82	6	17186000
7.	Daman & Diu and Dadra & Nagar Haveli	0	0	0	0	0	0
8.	Delhi	89	88	53	53	0	582000
9.	Goa	25	15	15	10	0	175900
10.	Gujarat	8015	2430	633	223	0	4174450
11.	Haryana	8795	10242	7498	5905	0	14923450
12.	Himachal Pradesh	247	195	73	73	0	511500
13.	Jammu & Kashmir	139	17	05	0	0	50000
14.	Jharkhand	356	34	1	0	0	0
15.	Karnataka	598	310	112	98	0	2239000
16.	Kerala	129	57	42	37	0	855000
17.	Madhya Pradesh	3228	165	146	0	0	3090800
18.	Maharashtra	1238	745	473	473	0	8847500
19.	Manipur	0	0	0	0	0	0
20.	Meghalaya	0	0	0	0	0	0
21.	Nagaland	0	0	0	0	0	0
22.	Odisha	1920	172	0	0	0	0
23.	Puducherry	2	10	9	9	0	520000
24.	Punjab	1057	109	80	50	0	877300
25.	Rajasthan	950	44	61	58	0	529000
26.	Tamil Nadu	9420	4003	2374	3276	7	26051050
27.	Telangana	1814	793	886	385	0	3454700
28.	Tripura	8	5	10	10	0	64000
29.	Uttar Pradesh	1995	53	292	35	0	1024500
30.	Uttarakhand	44	28	7	3	0	710000
31.	West Bengal	355	101	68	68	0	2161500
<b>Total</b>		<b>43693</b>	<b>20880</b>	<b>13541</b>	<b>11151</b>	<b>13</b>	<b>92304150</b>

**Note:** (i) There are no registered factories in Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim.

**Source:** Data collected by DGFASLI through correspondence with Chief Inspector of Factories of States/ UTs.

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